

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.76/2018 in O.A. No.3383/2016

Monday, this the 23<sup>rd</sup> day of April 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Vijay Singh s/o late Sh. Chandgi Ram  
H.No.104, St. No.2  
V & PO Palla, Delhi-36

(Shrigopal Aggarwal, Advocate)

..Applicant

Versus

Sh. Rajeev Ghandhi  
Commissioner (Personnel)  
DDA, Vikas Sadan  
B Block, 1<sup>st</sup> Floor  
Near INA Market, New Delhi – 33

(Mr. Arun Birbal, Advocate)

..Respondent

**O R D E R (ORAL)**

**Mr. K N Shrivastava:**

C.P. No.76/2018

Learned counsel for respondent submits that the order dated 23.11.2016 has already been complied with. As such, this Contempt Petition has become infructuous. Learned counsel for applicant agrees with this submission. In view of this, Contempt Petition is closed having become infructuous.

O.A. No.3383/2016

List the O.A. for final hearing on **25.04.2018** at 2.30 PM.

**( K.N. Shrivastava )  
Member (A)**

**April 23, 2018**  
/sunil/

**( Justice Dinesh Gupta )  
Chairman**